

Annexure 1

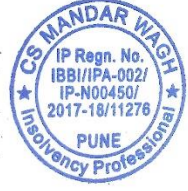
Name of the Corporate Debtor: Marks Pryor Marking Technology Private Limited

List of Creditors based on claims received as on last date of receipt of claims (20/12/23)

As per Regulation 13 of CIRP Regulations

Sr.No.	Creditor	Class	Amount Claimed (INR)	Amount Admitted (INR)	Security Interest (if any)	Admitted/ Rejected/ Claim under Verification
1.	Bank of Maharashtra	Financial Creditor	11,06,26,372.57	-	1. Demand Promissory Note 2. Deed of Hypothecation for all facilities 3. Additional Equitable Mortgage 4. Guarantee Deed 5. ROC Charge	Claim under Verification
2.	Department of Goods and Services Tax, Government of Maharashtra (From Mr. Nikhil Sonawane, Asst. Commissioner of State Tax)	Operational Creditor	16,69,72,429	-	NA	Claim under Verification
3.	Employees State Insurance Corporation (From Mrs. Trupti Ghodake, Office Superintendent)	Operational Creditor	13,38,811	-	NA	Claim under Verification

4.	Department of Goods and Services Tax, Government of Maharashtra (From Mr. Venkat Mekale, Deputy Commissioner of State Tax)	Operational Creditor	5,60,56,678	-	NA	Claim under Verification
5.	Arth and Associates, Chartered Accountants	Operational Creditor	1,03,250	-	NA	Claim under Verification
6.	Asushri Enterprises	Operational Creditor	3,83,463	-	NA	Claim under Verification
7.	Sangram Metal Works	Operational Creditor	15,38,299	-	NA	Claim under Verification
8.	Shubham Electrotech Pvt. Ltd.	Operational Creditor	1,80,49,564	-	NA	Claim under Verification
9.	Technofab Industries	Operational Creditor	5,16,301	-	NA	Claim under Verification
10.	Shri Amit Kumar, Income Tax Officer	Operational Creditor	1,51,000	-	NA	Claim under Verification
11.	The Assistant Commissioner, Central tax, Division-II(Pimpri), Pune-1 Commissionerate (From B.G. Nandakumar)	Other Creditor	1,32,11,414	-	NA	Claim under Verification



CS Mandar Wagh

Liquidator

Registration No.-IBBI/IPA-002/IP-N00450/2017-18/11276

AFA No. AA2/11276/02/221124/203031 Valid upto 22/11/2024